

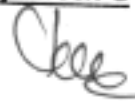
National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 40/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Shiv Kant vs. M/s Juggilal Kamalapat Jute
mills Company Ltd (Geo Jute Ltd) & Anr.
SECTION OF THE COMPANIES ACT: I & B Code of 2016

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|-------------------|-------------|----------------|---|
| 1. | Pankaj Srivastava | Advocate | Petitioner |  |
| 2. | | | | |

CP No. 40/ALD/2018

Shri Pankaj Srivastava, advocate for the Operational Creditors-petitioner.

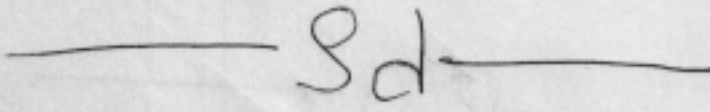
The Registry of this Tribunal is directed to make scrutiny of the case. A formal notice be issued to the Corporate Debtor company.

The petitioner is further instructed to communicate a copy of this order along with a copy of the petition to the Corporate Debtor Company.

The matter to be listed on 27th February, 2018.

Date: 2/02/2018

Typed by
Jyoti
(Stenographer)



H.P. Chaturvedi,
Member(Judicial)